

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 5436
(TO BE ANSWERED ON 28.03.2018)

ROTATION OF OFFICERS WORKING ON SENSITIVE POSITIONS

†5436. **SHRI VIJAY KUMAR HANSDAK:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Central Vigilance Commission has issued any instruction regarding rotation of officials working on sensitive positions;
- (b) if so, the details thereof and whether any Ministry/Department has not complied with such instructions;
- (c) if so, the details thereof during the last three years, Ministry-wise; and
- (d) the Ministry-wise details of the action taken in this regard during the said period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): Yes Madam. The Central Vigilance Commission has issued instructions, for effecting rotational transfers of officials posted in each organization, vide letters dated 15.04.1999, 02.11.2001, 01.05.2008, 04.01.2012 and 11.09.2013. As per these instructions, all Ministries/ Departments/ Organizations and CVOs are to identify sensitive posts and staff working in these posts and also ensure that they are rotated after every two/ three years to avoid developing vested interest. As identification of sensitive posts and effecting rotational transfers is a continuous process and CVOs have been made responsible for the same, all Ministries/ Departments/ Organizations are required to comply with the above instructions.
